

SLP(C)... 7980 OF 2003
ITEM No.30

Court No. 7

SECTION III

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal(Civil)...../2003
(CC:7980)
(From the judgement and order dated 11/03/2003 in WPTT 2/03
of The HIGH COURT OF CALCUTTA)

M/S. RAM SARUP INDUSTRIAL CORPORATION

Petitioner (s)

VERSUS

ADDL. COMMNR., COMMERCIAL TAXES & ORS.
With I.A. 1 (c/delay in filing SLP)

Respondent (s)

Date : 31/10/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.N. VARIAVA
HON'BLE MR. JUSTICE H.K. SEMA

For Petitioner (s)Mr. D.Bharat Kumar, Adv.
Mr. Asim H.Lashkar, Adv. for
Mr. Abhijit Sengupta,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by learned counsel for the petitioner, the matter is adjourned for two weeks.

Anita

(Jasbir Singh)
Court Master